



In The High Court at Calcutta

Original Side

SUPPLEMENTARY CAUSE LIST
For Tuesday The 20th January 2026

COURT NO. 40

Third Floor

Centenary Building

SINGLE BENCH (SB-XII)

AT 2:00 PM

HON'BLE JUSTICE SUGATO MAJUMDAR

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/93604863117?pwd=IcVP4GB8IyfKCSK7Gv7CqRqScH3X6O.1>

TO BE MENTIONED

1 EC-COM/126/2024

UTKARSH INDIA LIMITED
VS
ANKUR KUMAR MISHRA

DWIP RAJ BASU

ASHOK PANDEY,
A.K.UPADHYAY(J/DEBTOR)